

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 248 & 249 of 2017

Dated: 15th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Torrent Power Limited ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : -

ORDER

Admit.

List the matter on **22.01.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss